

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23.09.2020 AT 10.30 AM. THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/555/2018 IN
PETITION NUMBER : CP/668/2017
NAME OF THE PETITIONER(S) : RAJENDRAN(RP)
NAME OF THE RESPONDENT(S) : STAR AGRO MARINE EXPORTS PVT LTD
UNDER SECTION : SEC 43 & 44 OF IBC

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|-------------------|----------------|-----------|
|-------|-------------------|----------------|-----------|

ORDER

Ms. Yajura Devi, Advocate for the Petitioner and Mr. Magendiran Thirumalai, Advocate for the Respondent are present through Video Conferencing Platform.

Ld. Counsel for the Applicant/RP of the Corporate Debtor represents that the RP of Star Agro Marine Exports Pvt. Ltd has preferred against the Respondent in the Application under Sections 43 & 44 of the IBC ~~is also present~~.

It is represented by the Ld. Advocate for the RP that the pleadings in this matter is complete as evidenced from the Order dated 06.11.2019. However, earlier the Respondents have been set ex-parte and that an Application has been moved to set aside the ex-parte Order passed by this Tribunal and the said Application has not been listed today.

Ld. Advocate for the Respondent represents that he is held up in his native place and in the circumstances he ^{is} ~~has~~ not having the relevant files to give the number of the said Application. In the circumstances, we direct the Registry to ascertain and place the records before this Tribunal of the said Application for which purpose ^{file} ~~file~~ reference to be given by Respondent and to list the Application on the next date of hearing which is fixed on **10.11.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)